

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MATCHBOX CONTAINER LOGISTICS PRIVATE LIMITED.**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                |
|----|----------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Matchbox Container Logistics Private Limited                                                                                                                                                                                                                                                   |
| 2. | Date of Incorporation of Corporate Person                                                    | 20/07/2021                                                                                                                                                                                                                                                                                     |
| 3. | Authority under which Corporate Person is Incorporated/ Registered                           | Registrar of Companies, Gwalior                                                                                                                                                                                                                                                                |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U72900MP2021FTC056747                                                                                                                                                                                                                                                                          |
| 5. | Address of the registered office and principal office (if any) of Corporate Person           | 2 <sup>nd</sup> Floor, Winway World Offices, Plot No. B-7, Scheme No 54. PU-4 Commercial, Vijay Nagar, Indore, Madhya Pradesh, India, 452010                                                                                                                                                   |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 11 <sup>th</sup> December 2025                                                                                                                                                                                                                                                                 |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Mr. Pranav Damania<br>IBBI/IPA-001/IP-P00079/2017-18/10164<br><br>Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067.<br><br>Email Id :- <a href="mailto:pranav@winadvisors.co.in">pranav@winadvisors.co.in</a><br>Contact No :- +91 98204 69825 |
| 8. | Last Date for Submission of Claims                                                           | 10 <sup>th</sup> January 2026                                                                                                                                                                                                                                                                  |

Notice is hereby given that the **Matchbox Container Logistics Private Limited** has commenced voluntary liquidation on 11<sup>th</sup> December 2025.

The stakeholders of **Matchbox Container Logistics Private Limited** are hereby called upon to submit a proof of their claims, on or before 10<sup>th</sup> January 2026 to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**SD/-**

**Pranav Damania**

**Liquidator in the matter of Matchbox Container Logistics Private Limited**

**Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164**

**Authorisation for Assignment ("AFA"): AA1/10164/02/311225/108058**

**AFA Validity: December 31, 2025**

Date: 15-12-2025

Place: Mumbai



